

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.9.05

Registration No. 20905

H. C. Solvi

Applicant (s)

VERSUS

U. D. Singh

Respondent (s)

A copy of the ORDER dated 20.9.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

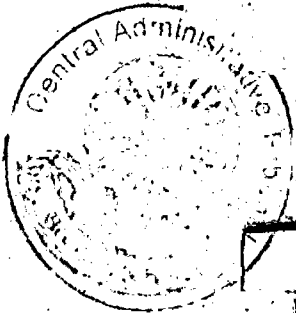
To,

20.9.2005

Shri S.N. Srivas, counsel for the applicant.

The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted; The OA is dismissed as withdrawn.

(J)



Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P. Singh)
Vice Chairman

Handwritten notes:
to
Shri S.N. Srivas
H.C. Solvi
20.9.05
U.D. Singh

Handwritten notes:
उप प्रतिनिधि

Handwritten notes:
20/9/05

उप रजिस्टार

DY REGISTRAR

केन्द्रीय प्रशासनिक आयोग

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR

Handwritten notes:
20.9.05
GRPR-119-CAT Jaba